

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-02-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : CA(CAA)/52/CHE/2021**

**PETITION NUMBER : CP(CAA)/62/CHE/2021**

**NAME OF THE PETITIONER : Himishikhar Investment Ltd and  
Dalmia Bharat Sugar and Industries Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 230-232 of CA 2013**  
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**ORDER**

Mr.B.Palani, Estate Assistant appears for OL.

This is a Memo filed in respect of CP(CAA)/62/CHE/2021 in CA(CAA)/52/CHE/2021 seeking payment of fees to Chartered Accountant.

It is noticed that the aforesaid case was disposed on 10.06.2022. OL is directed to move necessary application.

-SD-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-SD-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

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